

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH)
DISTRICT COURT COMPLEX, SAKET, NEW DELHI

ORDER NO. 16/2019

Dated:- 18th February, 2019

Pursuant to the transfer & posting of the Judicial Officers and in partial modification of the earlier orders on the subject, the District Sub Committee for South District, is reconstituted as under with immediate effect:-

- i). Ms. Asha Menon, District & Sessions Judge (South) - Ex officio Chairperson
- ii). Sh. Vinay Kumar Khanna, Judge In-Charge (Mediation), - Ex officio Member
1. District Court Complex Saket, New Delhi.
- iii). Sh. Harish Dudani, Addl. Sessions Judge (SFTC)/ - Ex officio Member
Chairperson, Building Maintenance Committee
- iv). Sh. Sandeep Yadav, Addl. Sessions Judge (South-East) - Ex officio Member
Chairperson of the District Court Computer Committee
- v). Sh. Sachin Sangwan, Administrative Civil Judge(South) - Member Secretary
- vi). Sh. Dharmender Arya, Advocate, Enrolment No.D/709/1986 - Member
- vii). Sh. Dharmender Kumar, Advocate, Enrolment No.D/314/1992 - Member

and the Chairperson of the Arrears Committee (South District) and Officer In-Charge (Computers) of the entire District Saket Courts Complex are co-opted as Ex officio Members i.e.

- A. Sh. Harish Dudani Addl. Sessions Judge (SFTC)(South) - Ex officio Member
Chairperson, Arrears Committee
- B. Sh. Sandeep Yadav, Addl. Sessions Judge (South-East) - Ex officio Member
Officer In-Charge (Computers), Saket Court Complex

The Committee constituted hereinabove shall monitor the performance of the Courts of the South District in achieving a 'Five Plus Zero' pendency in order to monitor quality, timelines and efficacy of judicial decision-making.

All correspondence with the Hon'ble High Court or other Authorities shall be done only through the undersigned. All the official communications to the District & Sessions Judges of other Districts or their Branches be addressed to the concerned Ld. District & Sessions Judge only by the undersigned.

Asha Menon
(Asha Menon) 18.2.19

District & Sessions Judge (South)
District Courts Complex, Saket, New Delhi

No. 8262-3909 /Judl.II/SD/Saket/ND/2019, New Delhi,

Dated:- 18.02.19

Copy for information to:-

1. The Registrar General, Hon'ble High-Court of Delhi, New Delhi.
2. The District & Sessions Judge (Headquarters), Tis Hazari Court, Delhi.
3. The District & Sessions Judge (South-East), Saket Courts Complex, New Delhi.
4. All the Judicial Officers of South District posted at Saket Court Complex, New Delhi.
5. The Judicial Officers/Members concerned.
6. The President/Hony. Secretary of the Saket Bar Association, Saket Courts, New Delhi.
7. The Public Relation Officer, Saket Court Complex, New Delhi.
8. The Nodal Officer, Website Saket Court Complex, New Delhi with a request to upload the same on the website i.e. [www.ecourts.gov.in/south & south-east delhi](http://www.ecourts.gov.in/south&south-eastdelhi).
9. The Personal Assistant attached to the undersigned.
10. For uploading on LAYERS.
11. For uploading on Centralized Website through LAYERS.
12. Guard File.

Asha Menon
(Asha Menon) 18.2.19

District & Sessions Judge (South)
District Courts Complex, Saket, New